10/13/23, 12:45 PM about:blank

The Prohibition of employment as Manual Scavengers and their Rehabilitation (Amendment) Bill, 2022 (Amendment of section 2, etc.)

SHRIMATI SUPRIYA SADANAND SULE (BARAMATI): Sir, I beg to move for leave to introduce a Bill to amend the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013.

माननीय सभापति : प्रश्न यह है:

?कि हाथ से मैला उठाने वाले कर्मियों के नियोजन का प्रतिषेध और उनका पुनर्वास अधिनियम, 2013 का और संशोधन करने वाले विधेयक को पुर:स्थापित करने की अनुमित प्रदान की जाए।?

<u>प्रस्ताव स्वीकृत हुआ।</u>

SHRIMATI SUPRIYA SADANAND SULE: Sir, I introduce the Bill.

माननीय सभापति : आइटम नम्बर, 92, श्रीमती सुप्रिया सदानंद सुले।

12.55 hrs

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